

conditions such as provision of matching share of funds by the State, and deducting the balance carried over from previous years, expenditure disallowed by the respective audit, etc. The funds so deducted for the respective year lapse in the same year. Therefore the question of any pending amount or reimbursements thereof does not arise.

Rural Housing in Rajasthan

1924. SHRI LALIT KISHORE CHATURVEDI:

DR. GYAN PRAKASH PILANIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of time-bound action plan on annual projects under Bharat Nirman Yojana and Indira Awaas Yojana for rural housing, to ensure 'Housing for All' and budget provisions thereof;

(b) how many *Kachcha* houses in rural India, need replacement, repair and upgradation;

(c) how many of them belong to Below Poverty Line (BPL) persons and outlay required thereof;

(d) the scenario of shelterlessness in rural India and rural Rajasthan, till date;

(e) the number of houses constructed under different schemes in rural areas, during past three years, in India/Rajasthan, Scheme-wise, Year-wise; and

(f) out of the houses, how many have been allotted to SC/ST/OBC and BPL, Category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Rural Housing is one of the six components of 'Bharat Nirman' Programme which is being implemented through the Indira Awaas Yojana (IAY). IAY is a centrally sponsored allocation based scheme being implemented in the rural areas of all States/UTs (except Delhi and Chandigarh) with an objective to provide financial assistance for rural BPL households for construction of a dwelling unit. Under the scheme, targets are fixed on year to year basis depending on the budgetary allocation. However, the Government has proposed to construct 120 lakh houses during the 'Bharat Nirman' period from 2009-10 to 2013-14.

(b) and (c) As per Census 2001, there are 114.02 lakh non-serviceable kachcha houses and 199.20 lakh serviceable kachcha houses. Further as per an estimate, 243 lakh houses belonging to BPL families still require replacement. To replace these kachcha houses by pucca houses, about Rs. 64000.00 crore would be required as Central share at the existing rate of unit assistance provided under IAY.

(d) to (f) As per the information furnished by the Office of Registrar General of India based on 2001 Census, total housing shortage in rural areas throughout the country mainly on account of non-serviceable kachcha houses and households not having houses, was 148.33 lakh. A Statement showing the housing shortage in rural areas of the country including Rajasthan and the number of houses constructed and allotted to SC/ST rural BPL households during the last three year in India including Rajasthan under Indira Awaas Yojana Scheme is enclosed (See below). However, data in respect of OBC is not captured separately.

Statement

State-wise Housing Shortage in Rural Areas as per 2001 Census and Total Houses Constructed and allotted to SC and ST under Indira Awaas Yojana during 2006-07, 2007-08 and 2008-09

Sl. No.	Name of the States/UTs	Housing Shortage in rural areas as per Census 2001	2006-07			2007-08			2008-09			Unit in Nos.		
		Total Houses Constructed	Houses Allotted to Total	STs	SCs	Houses Constructed	Houses Allotted to Total	STs	SCs	Houses Constructed	Houses Allotted to Total	STs	SCs	
1	2	3	4	5	6	7	8	9	10	11	12			
1.	Andhra Pradesh	1350282	146403	65407	27412	194861	98306	47591	266654	94626	52699			
2.	Arunachal Pradesh	105728	4600	0	4600	6422	0	6422	7236	0	6425			
3.	Assam	2241230	125441	27886	41541	150776	29450	49251	112706	25289	41202			
4.	Bihar	4210293	349053	191678	13236	430864	221132	13374	484197	262739	15106			
5.	Chhattisgarh	115528	20818	4098	9579	30093	5974	12774	30023	5330	11573			
6.	Goa	6422	1115	40	275	735	5	102	586	0	6			
7.	Gujarat	674354	65195	10203	29736	110908	13574	57508	122412	14120	52086			
8.	Haryana	55572	10375	6470	0	13398	8177	0	13302	8059	3			
9.	Himachal Pradesh	15928	3317	1650	193	4029	2080	317	4715	2365	390			

1	2	3	4	5	6	7	8	9	10	11	12
10.	Jammu and Kashmir	92923	10667	1702	3581	15361	947	6038	13211	1047	4150
11.	Jharkhand	105867	57246	13359	26007	45936	10235	18274	53317	8403	17769
12.	Karnataka	436638	49088	19390	8428	39990	15344	6113	87051	33960	14904
13.	Kerala	261347	30817	16926	1079	37094	19723	1804	53133	27788	2448
14.	Madhya Pradesh	207744	54544	15509	20640	60222	16894	22247	74651	13303	16086
15.	Maharashtra	612441	78427	26276	22778	126117	43895	32400	118611	41035	27985
16.	Manipur	69062	3460	192	2229	3379	96	2207	514	10	21
17.	Meghalaya	148657	4183	0	4183	2271	0	2271	5619	9	5573
18.	Mizoram	30250	2178	0	1778	1918	0	1918	5179	0	5179
19.	Nagaland	97157	6321	0	6321	7491	0	7491	24717	0	0
20.	Orissa	655617	81345	29501	23221	140853	50990	36003	62447	19923	17646
21.	Punjab	75374	8250	6995	0	17992	14459	0	12189	8589	0
22.	Rajasthan	258634	33397	15161	7234	42517	17904	7725	52654	21143	9676
23.	Sikkim	11944	1554	321	478	1533	302	425	1774	298	448
24.	Tamil Nadu	431010	27919	16493	581	103379	58393	2420	94675	42529	3057
25.	Tripura	174835	10612	2263	4485	12945	2312	5810	26389	1197	2559
26.	Uttar Pradesh	1324028	165469	100223	464	264296	156148	846	267543	141456	990

1	2	3	4	5	6	7	8	9	10	11	12
27.	Uttaranchal	53521	17239	5283	1614	18766	6685	1765	11874	4471	152
28.	West Bengal	974479	128838	61946	18252	107575	47858	16572	126016	51951	19266
29.	Andaman and Nicobar Islands	17890	62	0	0	297	0	0	124	0	0
30.	Dadra and Nagar Haveli	1926	77	1	76	121	0	121	41	0	0
31.	Daman and Diu	787	8	1	5	12	2	6	0	0	0
32.	Lakshadweep	190	88	0	88	97	0	97	190	0	95
33.	Pondicherry	7778	261	78	0	101	31	0	42	14	0
Total		14825436	1498367	639052	280094	1992349	840919	359895	2133792	829654	327494